



MINUTES OF THE 64th MEETING OF THE AUTHORITY

held on August 25, 2010 at 11.00 a.m.

in the Office of the IRDA at 3rd Floor, Parishram Bhavan, Basheer Bagh, Hyderabad.

Present:	Chairman	Shri J Hari Narayan
	Member	Shri R.K. Nair
	Member	Shri K K Srinivasan
	Member	Shri G Prabhakara
	Member	Dr. R Kannan
	Part-time Member	Shri Amarjit Chopra
	Part-time Member	Smt. Ela R Bhatt
Also present:	Executive Director	Shri K Subrahmanyam
	Executive Director	Shri Prabodh Chander
	CSO (Life)	Shri Kunnel Prem
	Executive Director	Shri A Giridhar
	FA & CAO	Shri N Srinivasa Rao

Chairman extended a warm welcome to all those who were present. Leave of absence was granted to Shri Vijay Mahajan, Chairman, BASIX, and Smt L M Vas, Addl Secretary, Ministry of Finance who could not attend because of prior commitments.

The services of Mr. K K Srinivasan, Member (Non-life) who was demitting office on September 5, 2010 were placed on record. The Authority wishes him a happy and healthy retired life.

Item # 1: Confirmation of Minutes of the 63rd Meeting of the Authority held on May 31, 2010

As regards Agenda Item No:4 regarding "Transfer Shares of Birla Sun Life Insurance Company – Aditya Birla Nuvo Ltd. to Aditya Birla Financial Services Ltd" it was decided to obtain legal opinion.

Authority approved the minutes of its 63rd meeting held on May 31, 2010 except agenda item no.4.

Resolution No: 64:1

Authority resolves to confirm the Minutes of the 63rd meeting held on May 31, 2010 except agenda item no.4.

Item # 2: Action Taken Report on the Minutes of the 63rd Meeting of the Authority held on May 31, 2010

Noted.

Item # 3: India's membership into the Financial Action Task Force (FATF)

Noted.

Item # 4: Note on the controversy related to ULIPs

Noted.

Item # 5: Financial Sector Assessment Program (FSAP)

Noted.

Item # 6: Agents' Training Institutes process of Accreditation / Approval

Resolution No: 64:6

IRDA resolves to approve the proposal for Agents' Training Institutes process of Accreditation / approval.

Item # 8: Providing Cashless facility in Health Insurance Contracts and the stand of IRDA

Noted

Item # 9: Status of the Public Disclosures by Insurers

Noted.

Item # 10: Note on recent steps taken to reduce the scope of mis-selling – ULIPs

Noted

Item # 11: Note on visit of Finance Minister and the inauguration of IIB, Consumer Grievance Call Centre initiatives by IRDA

Noted

Item # 12: Qualification Allowance to ICWAs

The Board approved the proposal for extending qualification allowance of Rs.1000 pm for ICWAs with effect from 01.07.2010

It was also suggested that a review of the qualification allowances may be conducted from time to time to bring them in line with the practice at SEBI and RBI.

Resolution No: 64:13

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The Board approved that the candidates having ICWA qualification from Institute of Cost and Work Accountants of India be paid a qualification allowance of Rs. 1000 pm in line with ACAs with effect from 01.07.2010.

Item # 13: Annual Statement of Accounts of the Authority for the year ended 31st March, 2010

Resolution No: 64:13

The Board approved the annual statement of accounts for the year ended 31st March, 2010.

Item # 14: A Note on Persistency and Premium-Awaited Policies

Noted.

Item # 15: Any other item with the permission of Chair.

Additional Agenda Item no. 15 (a): Creation of two Senior Joint Director Posts for direct recruitment.

Approved as proposed in the Agenda item.

Additional Agenda Item no. 15 (a): Creation of posts at Assistant Director, Senior Assistant Director and Deputy Director Level

Approved as proposed in the Agenda item.

Resolution No: 64 : S :1

IRDA resolves to approve creation of posts as also the increase in the sanctioned strength as indicated in the agenda.

There was no other item for discussion and the meeting concluded with vote of thanks to the Chairman.

**Sd/-
(J Hari Narayan)
Chairman**